

**Central Administrative Tribunal
Principal Bench**

**RA No. 316/2015
OA No.2018/2014**

New Delhi, this the 07th day of March, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sudip Majumder, Aged 39 yearr,
S/o Sh. H.K. Majumder,
Working as Mech. Gr.I in the
Office of DDGM (UI), Workshop Uit,
New Delhi
R/o Flt No.19, Mausam Apartment,
West Enclave, Pitampura, New Delhi

- Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Union of India through the Secretary,
Ministry of Earth Science,
Govt. of India, Mausam Bhawan,
New Delhi
2. The Director General of Meteorology,
Indian Meteorological Department,
Mausam Bhawan, Lodhi Road,
New Delhi

- Respondents

(By Advocate: Mr. Ashish Nischal for Mr. Rajinder Nischal)

ORDER(ORAL)

Shri Shekhar Agarwal, Member (A):

This Review Application has been filed for review of the order dated 09.09.2015. The operative part of the order reads as follows:-

"22. From the annexed Diploma Marks Sheets of the applicant at page 21 to 24 of the O.A., it is clear that the Diploma as passed by the applicant was a 2 years' Diploma, consisting of 4 parts, as Part-I,II,III&IV. Therefore, it is clear that the applicant did not possess a 3 years' Degree or Diploma, which was essentially required.

23. In view of the above, the OA is rejected, but there shall be no order as to costs.

2. Learned counsel for the review applicant submitted that error apparent on the face of the record has occurred in the judgment, as the applicant has been treated to be having only 2 years' Diploma, whereas actually, he possesses 4 years' Diploma, as is evident from the certificate placed at page 22 of the paper book.

3. We have perused the record and we are satisfied that indeed an error occurred in our judgment. Accordingly, this Review Application is allowed and OA is restored for fresh hearing. List the OA on 04.05.2017.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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